| | Name of the Corporate Debtor: Sanwariya Furnaces Private Limited Date of commencement of CIRP: July 28, 2022; List of creditors for claims received up till November 05, 2022 | | | | | | | | | | | | | |
|-----|---|--------------|----------------|-------------|---------------------------|-----------|-----------------|----------------|------------|-------------------|--------------|-----------|-----------------|--|
| | List of operational creditors (Workmen) - No claims received under this category | | | | | | | | | | | | | |
| | | | | | | | | | | | | | (Amount in ₹) | |
| SI. | Name of | Name of work | Details of cla | im received | Details of claim admitted | | | | Amount of | Amount of any | Amount of | Amount of | Remarks, if any | |
| No. | authorised | man | Date of | Amount | Amount of claim | Nature of | Whether related | % voting share | contingent | mutual dues, that | claim under | claim not | | |
| | representative, if | | receipt | claimed | admitted | claim | party? | in CoC, if | claim | may be | verification | admitted | | |
| | any | | | | | | | applicable | | set-off | | | | |
| | None | | | | | | | | | | | | | |
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